

ITEM NO.56

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s) (Civil) No(s). 163/2016

SUBHARTI MEDICAL COLLEGE

Petitioner(s)

VERSUS

UNION OF INDIA AND ANR

Respondent(s)

(with appln. (s) for directions and office report)

Date : 12/08/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Ashok Kumar Gupta, Sr. Adv.
Mr. Amitabh Sinha, Adv.
Mr. Vivek Singh, AOR

For Respondent(s) Ms. Rekha Pandey, Adv.
Mr. Ajay Sharma, Adv.
Mr. R.S. Nagar, Adv.
Mr. Shadman Ali, Adv.
Mr. D.S. Mahra, Adv.

Mr. Gaurav Sharma, AOR
Mr. Prateek Bhatia, Adv.
Mr. Dhawal Mohan, Adv.
Ms. Amandeep Kaur, Adv.
Ms. Vara Gaur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Gupta, learned senior counsel being assisted by Mr. Vivek Singh, learned counsel for the petitioner seeks leave of this Court to withdraw the writ petition as he is pursuing his remedy before the Over Seeing Committee which has been constituted by

this Court.

Learned counsel for the respondent has no objection.

The writ petition and I.As. are permitted to be withdrawn. Needless to say, as the writ petition is withdrawn, we have expressed no opinion on the merits of the case.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Court Master